

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



T.A. No. 061/2072/2020

This the 08th day of October, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Raj Kumar Badyal, age 54 years, S/o Late Sh. Mangat Ram Badyal, R/o Village Wasser Lach Khatana, Kishtwar.

.....Applicant
(Advocates: Ms. Meenakshi Slathia/Mr. Ashish Sharma)

Versus

1. State of J&K through Commissioner/ Secretary to Government, R&B (PWD) Department, Civil Sectt. Srinagar/Jammu
and others.

.....Respondents
(Advocate: Mr. Amit Gupta)

**ORDER
[ORAL]**

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Learned counsel for applicant submitted that she does not press T.A. and seeks withdrawal.

In view of submission of the learned counsel for the applicant, T.A. is dismissed as withdrawn. No costs.

(PRADEEP KUMAR)
MEMBER (A)

sk/s/-

(RAKESH SAGAR JAIN)
MEMBER (J)